...(Interruptions)...

Reports and Accounts (2011-12) of various medical institutions and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Central Council for Research in Ayurveda Sciences, New Delhi, for the year 2011-12.
 - (b) Annual Accounts of the Central Council for Research in Ayurveda Sciences, New Delhi, for the year 2011-12, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 8646/15/13]
- (ii) (a) Annual Report and Accounts of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 8645/15/13]

...(Interruptions)...

REPORT OF THE COMMITTEE ON MEMBER OF PARLIAMENT LOCAL AREA DEVELOPMENT SCHEME

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I beg to present the Seventh Report (in English and Hindi) of the Committee on Member of Parliament Local Area Development Scheme, Rajya Sabha on 'Review of Guidelines on MPLAD Scheme'.

...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, go back ...(Interruptions)... This is against the rules. ...(Interruptions)... This is indiscipline. ...(Interruptions)... Go back to your seats. ...(Interruptions)... See, what can I do? ...(Interruptions)... I wanted to allow Zero Hour. I am sorry, I am adjourning the House. ...(Interruptions)... The House is adjourned to meet at 2.00 P.M.

The House then adjourned at two minutes past twelve of the clock.

The House reassembled at two of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

GOVERNMENT RESOLUTION

Approval of recommendations contained in the third report of the Railway Convention Committe (2009)

MR. DEPUTY CHAIRMAN: Government Resolution and the Budget (Railways) 2013-14. ...(Interruptions)... Shri Surya Prakash Reddy to move the Resolution. ...(Interruptions)...

श्री थावर चन्द गहलोत (मध्य प्रदेश): उपसभापति जी ...(व्यवधान)... उस पर कार्यवाही करवा दो ...(व्यवधान)...

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. J. SURYA PRAKASH REDDY): Sir, I move the following Resolution:—

"That this House approves the recommendations contained in paras 73, 74, 75, 76, 77, 79, 80 and 82 of the Third Report of the Railway Convention Committee (2009), appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues, *etc.*, which was laid on the Table of the Rajya Sabha on the 18th May, 2012".

The question was proposed.

...(Interruptions)...

MR. DEPUTY CHAIRMAN: What can I do? ...(Interruptions)... Please don't do this. ...(Interruptions)... Don't you want to have a discussion on Railways? ...(Interruptions)... Resolution has been moved. ...(Interruptions)... What can I do? ...(Interruptions)... Don't you want to have a discussion on Railways? ...(Interruptions)... Please don't do that. ...(Interruptions)... This is against the rules. ...(Interruptions)... Please. ...(Interruptions)... What can I